

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF YOUTH AFFAIRS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1695
TO BE ANSWERED ON 28.12.2017**

Irregularities in Functioning of Bharat Scouts and Guides

1695. SHRI RAM CHARITRA NISHAD:

Will the Minister of YOUTH AFFAIRS & SPORTS be pleased to state:

- (a) Whether glaring financial irregularities in the functioning of Bharat Scouts and Guides and Hindustan Scouts & Guides have been unearthed by a panel set up by the Government and if so, the details thereof;**
- (b) Whether the Government has received a report in this regard, if so, the details thereof;**
- (c) Whether the Government is considering to take action on the basis of the report received to streamline the functioning of these two organizations and to bring order and transparency in their working; and**
- (d) If so, the details thereof?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(COL. RAJYAVARDHAN RATHORE, RETD.)**

- (a) Complaints of irregularities in the functioning of scouting and guiding organizations from various sources have been received. On receiving the complaints, a seven members High Level Committee was constituted by Ministry of Youth Affairs and Sports to enquire**

and to review the activities / programmes, organizational setup and financial management etc of the Bharat Scouts and Guides and the Hindustan Scouts and Guides organizations.

(b) The High Level Committee has submitted its report. The main recommendation of the Committee to revamp/ review the Scouts & Guides Organization for their efficient functioning are as follows:-

- i. To elicit active cooperation and support from the State/UT Govt. CBSE, Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Sangathan.**
- ii. Scouts and Guides activities in Private Schools is required to be promoted.**
- iii. Creation of permanent cell for supervision of scouting and guiding activities.**
- iv. Govt. Nominees on Governing body of scouting and guiding organizations.**
- v. Appointment of Chartered Accountant for External Audit by the Ministry.**
- vi. Preparation of Manual of administration and curriculum reconstruction in Scouting and Guiding organization etc.**

(c) & (d) Both the Organizations have accepted the recommendations of the Committee and also agreed / consented to streamline their functioning to bring transparency in their activities / programmes.
